

अपनी स्थापना से ही घाटा हो रहा है। हिन्दुस्तान कापर लिमिटेड की मध्य प्रदेश स्थित यूनिट मलज खंडताम परियोजना, जहाँ खुली खान और समान क्षमता का सान्द्रक संयंत्र है, में उत्पादित सांद्रों का कुछ हिस्सा और परिशोधन के लिए खेड़ा कापर काम्प्लेक्स भेजा जाता है। मलजखंडताम परियोजना में प्रद्रावक की स्थापना का कोई प्रस्ताव विचाराधीन नहीं है।

Medical facilities available to employees of Government of India Press, Aligarh

2334. DR. MOHD. HASHIM KIDWAI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of medical facilities available to the employees of Government of India Press, Aligarh;

(b) the number of staff serving at the dispensary of the said press;

(c) the competitive figures of patients under treatment in these dispensary during the last three years; and

(d) whether it is a fact that the said dispensary is under staffed?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) In the Government of India Press, Aligarh Dispensary, the employees have been made available the facilities of having consultations, treatment and medical reimbursement, the facility of their being referred to District Hospital, J. N. Medical College Hospital and T. B. Sanatorium as and when the need arises.

(b) The following staff is serving at the dispensary of the said press: —

- | | |
|--|-----|
| 1. Press Medical Officer (Sr. Class I) | One |
| 2. Press Medical Officer (Jr. Class I) | One |
| 3. Staff Nurse... | One |
| 4. Pharmacist... | One |
| 5. Safaiwala | ... |
| One | |

(c) During the last 3 years the total number of patients treated is as under; —

1984.....	30796
1985.....	27200
1986.....	21882

(d) No. Only one post of compounder is lying vacant. Action is being taken to fill up the Post.

Additional funds for the NCR

2335. KUMARI SUSHILA. TIRIA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government are contemplating to grant additional funds to National Capital Region (NCR) Schemes during the Seventh Five Year Plan for implementing the major Development projects; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) and (b) The Planning Commission is yet to undertake the mid-term review.

Charges of corruption against Chairman-cum-Managing Director of Hindustan Vegetable Oil Corporation

2336. SHRI BHAGATRAM MANHAR: HAR:

SHRI BIR BHADRA PRATAP SINGH:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that the present Chairman-cum-Managing Director of the Hindustan Vegetable Oil Corporation had been appointed some time back inspite of serious charges of corruption against him; and

(b) if so, what are the reasons for appointing a corrupt person as head of the said Corporation?